

SHRI MUKUL BALKRISHNA WASNIK:
I withdraw the Bill.

14.32/1/2 hrs

INDIAN MEDICAL COUNCIL (AMEND-
MENT) BILL

[English]

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): On behalf of Shri B. Shankaranand, I beg to move for leave to withdraw the Bill further to amend the Indian Medical Council Act, 1956, which was passed by Rajya Sabha on the 22nd December, 1992 and laid on the Table of Lok Sabha on the 23rd December, 1992.

MR. SPEAKER: The question is:

" That leave be granted to withdraw the Bill further to amend the Indian Medical Council Act, 1956, which was passed by Rajya Sabha on the 22nd December 1992, and laid on the Table of Lok Sabha on the 23rd December, 1992. "

The motion was Adopted.

SHRI PABAN SINGH GHATOWAR: I withdraw the Bill:

14.33 hrs

DENTISTS (AMENDMENT) BILL

[English]

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): On behalf of Shri B. Shankaranand, I beg to move for leave to withdraw the Bill further to amend the Dentists Act, 1948, which was passed by Rajya Sabha on the 22nd December, 1992 and laid on the Table of Lok Sabha on the 23rd December, 1992.

MR. SPEAKER: The question is:

" That leave be granted to withdraw the Bill further to amend the Dentists Act, 1948, which was passed by Rajya Sabha on the 22nd December, 1992 and laid on the Table of Lok Sabha on the 23rd December, 1992. "

The motion was Adopted

SHRI PABAN SINGH GHATOWAR: I withdraw the Bill.

14.33/1/2 hrs

Wild Life (Protection) Amendment Bill

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL BALKRISHNA WASNIK): On behalf of Shri Kamal Nath, I beg to move for leave to introduce a Bill further to amend the Wild Life (Protection) Act, 1972.

MR. SPEAKER: The question is:

" That leave be granted to introduce a Bill further to amend the Wild Life (Protection) Act, 1972. "

The motion was adopted

SHRI MUKUL BALKRISHNA WASNIK:
I introduce the Bill.

14.34 hrs

INDIAN MEDICAL COUNCIL (AMEND-
MENT) BILL

[English]

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): On behalf of Shri B. Shankaranand, I beg to move for leave to introduce a Bill further to amend the Indian Medical Council Act, 1956.